

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-242/2010/13514/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Rita Kar,
Special Judge, CBI, Assam,
Addl. Court No. 3, Guwahati.

Dated, Guwahati the 21st December, 2022.

Sub: **Casual leave.**

Ref:- Your Letter No. SPL/CBI-3/35/CL(O)/983/E, dtd. 19.12.2022.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 21.12.2022**, has been granted. The Special Judge, CBI, Assam, Addl. Court No. 1, and in his absence, the Special Judge, CBI, Assam, Addl. Court No. 2 shall remain in charge of your Court and office in your absence.

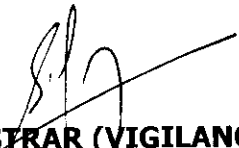
Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-242/2010/13515-13517 /A, dated , 21-12-2022

Copy to:-

1. The Special Judge, CBI, Assam, Addl. Court No. 1, Guwahati .
2. The Special Judge, CBI, Assam, Addl. Court No. 2, Guwahati.
- ✓3. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
Signature